

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 5th April, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Execution Application No. 21/2018 (Earlier E.A. No. 26/2017 (WZ) IN O.A. No. 16/2017 (WZ))	Sunil Mulye & Anr. Vs. Union of India & Ors.	
2.	Original Application No. 167/2018 (Earlier O.A. No. 99/2017 (CZ))	Pathranand Vs. State of M.P. & Ors.	
FOR ADMISSION			
3.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
4.	Original Application No. 163/2018 (M.A. No.461/2018)	Our Own Nature Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
AFTER NOTICE			
5.	Original Application No. 62/2018 (M.A. No. 173/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Adv. for Applicant
6.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant Mr. B. V. Niren, Adv. Mr. Keshav Mohan, Adv.
7.	Original Application No. 84/2018 (M.A. No. 466/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. Pradeep Mishra, Adv. for UPPCB
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 34/2018	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Varun Thakur, Adv. for NMCG Mr. A. K. Prashad, Adv. for MoWR Mr. Rahul Verma, Adv. for Uttarakhand Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Mukesh Verma, Adv. for UKPCB Mr. Satyalipsu Ray, Adv. for MoEF

FOR HEARING

9.	Original Application No. 56(THC)/2013 (M.A. No. 389/2017, M.A. No. 1128/2017, M.A. No. 1567/2017 & M.A. No. 459/2018)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv. Mr. Vivek Jaiswal, Adv. Mr. Prateek Choudhary, Adv.
10.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for State of Haryana Ms. Sakshi Popli, Adv. for NDMC
11.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Sharad Chauhan, Adv. for R-3 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Kamal Jeet Singh, AAG for R-7 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16

12.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. Ms. Priyanka Swami, Adv.
14.	Original Application No. 333/2016 (M.A. No. 441/2017 & M.A. No. 612/2017)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Dileep Poolakkot, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for -5 Mr. Saqib, Adv. for R-6 Mr. B. V. Niren, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB Mr. A. K. Singhal, Adv.
16.	Original Application No. 536/2016	Ramkumar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Adv. for Applicants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
17.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.

18.	Original Application No. 267/2017	Faridabad Action Group Vs. State of Haryana & Ors.	Mr. Piyush Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, Adv. for MoEF Ms. Puja Kalra, Adv. for SDMC Mr. A. K. Prasad, Adv. for DGCA Ms. Deep Shikha Bharti, Adv. for State of UP
19.	Execution Application No. 47/2017 IN O. A. No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Pradeep Misra, Adv. Mr. Rahul Verma, Adv. Mr. Sharad Chauhan, Adv. Mr. Mukesh Verma, Adv.
20.	Original Application No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Singh, AAG for State of Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP
21.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018)	Shailesh Singh Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
22.	Original Application No. 712/2017	Shailesh Singh Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
23.	Original Application No. 713/2017	Shailesh Singh Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant

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